

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

44.

C.P.(CAA)/157(MB)2022 IN  
C.A.(CAA)/115(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES: Art Capital (India) Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Ld. Counsel for the Petitioner present.
2. OL report is awaited in the matter.
3. List this matter for hearing on **28.11.2023**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)